

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.84 of 2021

IN THE MATTER OF:

SM Milkose Ltd. & Anr.

...Appellants

Versus

**Parvinder Kumar Bhatt, Deputy Zonal Manager,
Bank of India & Ors.**

...Respondents

For Appellants: Shri Manish Kaushik, Advocate

**For Respondents: Shri Vadlamani Seshagiri and Shri Siddharth
Sachar, Advocates (R-1 – 4)**

ORDER
(Virtual Mode)

03.03.2021 Respondents have been served. Respondents to file Reply within two weeks. Rejoinder, if any, may be filed within a week thereafter.

Parties may file written submissions not more than three pages and copies of Judgements they want to rely on, within three weeks.

List the Appeal 'for admission (after Notice) hearing' on 13th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md